

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 10TH SEPTEMBER, 2021

No. 171A: The Officers named in Column No. 02 are transferred/ posted as Registrars/ Judges In-charge, Civil Courts, at the places mentioned against their respective names in Column no. 03 of the table below, to do the administrative duties in those Judgeships :-

SI No.	Name of the officer with designation and present place of posting	Station where duties are to be performed	Designation of the officers after designated as Registrar & others
01	02	03	04
1.	Mr. Deepak Kumar Sahu, Addl. Civil Judge (Jr. Div.)-cum-J.M. 1 st Class, Bermo at Tenughat (Bokaro)	Bermo at Tenughat	S.D.J.M.-cum-Civil Judge. Jr. Div.-cum-Judge I/c, Bermo at Tenughat (Bokaro)
2.	Mr. Taushif Meraj, Addl. Civil Judge (Jr. Div.)-cum-J.M. 1 st Class, Chaibasa	Chaibasa	S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M., JJ Board-cum-Judge I/c, Chaibasa
3.	Mr. Shera Samson Tirkey, Judge I/c-cum-J.M., Simdega [UOT Dhanbad]	Dhanbad	Addl. Civil Judge (Jr. Div.)-cum-J.M. 1 st Class-cum-Judge I/c, Dhanbad
4.	Mr. Raj Kalyan, Addl. Civil Judge (Jr. Div.)-cum-J.M. 1 st Class, Lohardaga	Lohardaga	S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M., JJ Board-cum-Judge I/c, Lohardaga
5.	Mr. Gautam Kumar, JM-cum-Judge I/c, Godda [UOT to Ramgarh]	Ramgarh	S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M., JJ Board-cum-Judge I/c, Ramgarh
6.	Mr. Alok Singh, Addl. Civil Judge (Jr. Div.)-cum-J.M. 1 st Class, Sahebganj	Sahebganj	S.D.J.M.-cum-P.M., JJ Board-cum-Judge I/c, Sahebganj

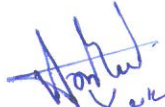
By order of the Court,
Sd/- Ambuj Nath
Registrar General

Memo No. 3461 /Apptt

Dated Ranchi the 10th September, 2021

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ Registrar (Establishment) / Registrar (Administration) / the Registrar (Vigilance) / P.S. to the Hon'ble the Chief Justice / the CPCof High Court of Jharkhand, Ranchi / the concerned Principal District & Sessions Judges / Judicial Commissioner, Ranchi for information and communication to the Officers concerned that they shall continue to remain and perform their duties at their present place of posting in view of the forthcoming National Lok Adalat scheduled to be held on 11th September, 2021 and are directed to join their new assignments on or before 15th September, 2021..

() – For concerned PDJs/JC, Ranchi.


10/9/21
Registrar General